

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 7

CP(IB) No. 325/Chd/Pb/2023

IN THE MATTER OF:

Phoenix Arc Pvt. Ltd. & Anr

...Petitioner

Vs.

JCT Ltd.

...Respondent

Under Section: 7, IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 25.07.2024.

Pooja
18.07.2024

Sd/-
Court Officer